

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-304
IB - 2548/ND/2019

IN THE MATTER OF:

M/s Manali Digi Commerce Pvt. Ltd.

Vs

M/s. Trinitron Softech Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 27.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Mr. Pankaj Aggarwal, proxy counsel appeared on behalf of the petitioner. Mr. Harsh Sinha appeared on behalf of CD and undertakes to file his Vakalatnama. Let the same be filed. List the case for 13.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG